11.32 hrs.

NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (AMENDMENT) BILL, 2003

Title: Consideration of the National Bank for Agriculture and Rural Development (Amendment) Bill, 2003. (Bill passed)

THE MINISTER OF FINANCE AND COMPANY AFFAIRS (SHRI JASWANT SINGH): Sir, I beg to move:

"That the Bill further to amend the National Bank for Agriculture and Rural Development Act, 1981, be taken into consideration."

MR. SPEAKER:Motion moved:

"That the Bill further to amend the National Bank for Agriculture and Rural Development Act, 1981, be taken into consideration."

SHRI N. JANARDHANA REDDY (NARASARAOPET): I had written a letter to you about this NABARD Bill. The Committee on Finance studied the credit flow for the farmers. Now, the hon. Minister has brought a Bill avoiding one step. Now, he wants to take it to district co-operatives. We are of the view that why not you take it directly through the RRBs to the primary co-operatives so that we may reduce further so that loans may be given at 4 per cent or 5 per cent interest to the farmers.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): The rights of the primary co-operative societies will definitely be curtailed if the Central Government imposes anything.

SHRI A.C. JOS (TRICHUR): Mr. Speaker, Sir, the Minister has agreed. (*Interruptions*) The Minister has conceded that that can be discussed.

...(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : अध्यक्ष महोदय, मंत्री जी, नाबार्ड के बारे में बहुत महत्वपूर्ण संशोधन लाए हैं। नाबार्ड से राज्यों के रूरल इन्फ्रास्ट्रक्चर डैवलपमैंट के लिए लोन मिलता है। लेकिन अभी नाबार्ड में काफी कम्प्लीकेटेड प्रावधान है। राज्य सरकारों से नुक्ताचीनी होती है। राज्यों से योजना का जो प्रस्ताव बनकर आता है, वह नाबार्ड के हैडक्वार्टर में साल-सालभर तक पड़ा रहता है। मैं सरकार से आग्रह करता हूं कि नाबार्ड के रीजनल ऑफिस को कम से कम 50 करोड़ रुपये तक की योजना के लिए इजाजत दी जाए ताकि वह राज्य सरकारों से प्राप्त योजनाओं पर विचार करे और वहीं उसका निपादन करके नाबार्ड के हैडक्वार्टर को सूचित कर दे। अभी यह परिस्थिति है कि राज्य सरकारों से पुल, सड़क और अन्य पिछड़े क्षेत्रों के विकास के लिए जो योजना बनकर आती है, वह नाबार्ड के हैडक्वार्टर में पड़ी रहती है। हाल ही में एक योजना गई है। इसलिए कम से कम 50 करोड़ रुपये तक की योजना का अधिकार नाबार्ड के रीजनल ऑफिस को दिया जाए। वह योजना मंजूर करे और देखे कि किस राज्य को कितना हिस्सा मिलना चाहिए, कितना मिला और उसमें क्या समस्याएं हैं। कुछ राज्य सरकारों की वित्तीय हालत बहुत खराब है। आप नाबार्ड संबंधी बिल लायें जिससे राज्यों की जनता की समस्याओं का समाधान हो। (व्यवधान)नाबार्ड राज्य सरकार की जनता की आकांक्षाओं के मुताबिक काम कर सके। (व्यवधान)

अध्यक्ष महोदय : मंत्री जी आप उत्तर दीजिए।

...(व्यवधान)

MR. SPEAKER: I am not going to allow any Member to speak now. This is the decision of the Business Advisory Committee. Please conclude now.

(*Interruptions*)

डॉ. रघुवंश प्रसाद सिंह : इसलिए इस पर कोई स्पेसीफिक योजना बननी चाहिए। (व्यवधान)वहां से पुल बनाने की योजना गई तो लिखकर आ गया कि प्रोजैक्ट बनाकर भेजा जाये।(व्यवधान)

अध्यक्ष महोदय : केवल मंत्री जी का भााण रिकार्ड में जायेगा।

...(व्यवधान)... *

SHRI JASWANT SINGH: Mr. Speaker, I will be very brief. (*Interruptions*)

MR. SPEAKER: I am not allowing any Member to speak now.

(*Interruptions*)

SHRI JASWANT SINGH: We cannot go directly to the primary agency because of the functional nature of the NABARD assistance through refinancing. I will have to explain to you subsequently. रघुवंश बाबू ने हमारे काम की सराहना की है, अवश्य कोई अच्छी गाड़ी चल रही होगी। साथ ही उन्होंने शिकायत की है कि बिहार के साथ न्याय नहीं हो रहा है, इसलिए आप न्याय कीजिए। मैं बिहार के साथ अवश्य न्याय करूंगा, ऐसा आपको विश्वास दिलाता हूं।

* Not Recorded.

MR. SPEAKER: The question is:

"That the Bill further to amend the National Bank for Agriculture and Rural Development Act, 1981, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

Clause 1, the Enacting Formula, and the Title were added to the Bill.

(Interruptions)

MR. SPEAKER: The Minister may now move that the Bill be passed.

SHRI JASWANT SINGH: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed. "

The motion was adopted.